

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No229

TP 84 of 2017(Co. Application No. 249 of 2008 Transfer from GHC)

**Proceedings under Section 237 of CA 1956**

**IN THE MATTER OF:**

Gopal Girdharimal Doda  
V/s  
Vishesh Ispat Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on 06/12/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Due to paucity of time, matter could not be taken up for hearing.

List on 04.01.2023

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**